

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.4100/2014

This is the 16th day of December, 2015

**Hon'ble Shri Justice B.P. Katakey, Member (J)
Hon'ble Shri K.N. Shrivastava, Member (A)**

Vinod Kumar (Driver)
S/o Sh. Ramashish Kamti,
Aged About 27 years
R/o P-3, C-201,
Greater Noida,
Uttar Pradesh .. Applicant

(By Advocate: Mr. Arvind Kumar Shukla)

Versus

1. Union of India
Through Secretary Defence,
South Block, New Delhi

2. Deputy Director,
General Canteen Services (DDGCS)
IHQ MOD (army) OMG' s Branch,
L-Block, Room No. 16,
Church Road, New Delhi-110001

3. The Chief Administrative Officer
(C.Adm.O), & Ors.
Air Force Station,
Race Course,
New Delhi-110003 Respondents

(By Advocate: Mr. Hilal Haider)

ORDER (ORAL)

By Shri Justice B.P. Katakey, Member (J)

Heard learned counsel appearing for the applicant.

2. The applicant has filed the present MA No. 4214/2015 for allowing the applicant to withdraw the OA No. 4100/2014 with liberty to approach the appropriate forum.
3. The prayer being not opposed by learned counsel for the respondents is allowed. The MA No. 4214/2015 stands closed and disposed of.
4. Accordingly, the OA is dismissed with liberty to the applicant to approach the appropriate forum. No cost.

**(K.N. Shrivastava)
Member (A)**

**(Justice B.P. Katakey)
Member (J)**

/daya/